CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.216/2000 in OA No. 1972/1996

New Delhi this the 2nd day of June, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN MEMBER (A) HON'BLE SHRI V. K. MAJOTRA,

Dalbir Singh S/o Shri Sube Singh R/o House No.37, Village Dichaonkalan New Delhi-43.

Applicant

(By Shri S.K.Dass, Advocate)

-Versus-

Mr. P.C. Bhardwaj Deputy Director (Headquarter) Office of the Development Commissioner Govt.of N.C.T. of Delhi 5/9 Under Hill Road Delhi-54.

Respondent

R D E R (ORAL) 0

Shri Justice Ashok Agarwal:

8.3.2000 OA Вy an order passed on No.1972/1996, following directions were issued:-

- of the In the light above discussions/reasons, the respondents are directed to take into consideration the ad hoc appointment of continuous applicant in the pay scale of Rs.1640-2900 as regular appointment from the date of initial appointment i.e. 13.7.1990 and also to allocate a proper place to the applicant in the seniority list accordingly.
- In compliance of the aforesaid directions, a fresh seniority list has been prepared. which has been applied for fixing the seniority of the applicant has also been applied to various other candidates while fixing the seniority. In our view. justifiable grievance can be raised by no the

applicant. In any event, no action for contempt Present Contempt Petition in the for. called circumstances is summarily rejected.

Member (A)

sns